

(9)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 187 of 1995

New Delhi, dated the 1st February, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri Amar Dass,  
R/o J-239, Sector-22,  
NOIDA, Dist. Ghaziabad,  
U.P.

..... APPLICANT

(By Advocate: Shri J.C. Madan)

VERSUS

1. Union of India through  
the Secretary,  
Ministry of I & B,  
Shastri Bhawan,  
New Delhi-110001

2. The Director General,  
All India Radio,  
Parliament Street,  
New Delhi-110001.

..... RESPONDENTS

(By Advocate: Shri E.X. Joseph)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

Shri Madan seeks permission to withdraw the O.A. His request is allowed and as such this O.A. is dismissed as withdrawn with permission to file a fresh O.A. if so advised.

A. Vedavalli

(DR. A. VEDAVALLI)  
Member (J)

S.R. Adige  
(S.R. ADIGE)  
Member (A)